



2025:DHC:8562-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 14743/2025**

PRAKASH CHAND JOSHIPetitioner

Through: **Mr. R.K. Shukla, Adv.**

versus

UNION OF INDIA AND ORSRespondents

Through: **Mr. Devender Singh, Dy. JAG
(ITBP)**

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

23.09.2025

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C. HARI SHANKAR, J.

1. This is a writ petition seeking re-fixation of seniority without impleading parties, who would be affected.

2. At oral request of Mr. Shukla, learned Counsel for the petitioner, we permit this writ petition to be withdrawn with liberty to file a fresh petition after impleading the necessary parties.

3. The writ petition is disposed of as withdrawn with liberty as aforesaid.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

SEPTEMBER 23, 2025/aky